

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB-129/252/ND/2018

In the matter of :  
Ravindra Prakash Khanna

.. PETITIONER

SECTION :  
Under Section 252

Order delivered on 12.2.2018

Coram :  
R. VARADHARAJAN,  
Hon'ble Member (Judicial)


For the Petitioner /Op. Creditor : -  
For the Respondent/Corporate Debtor :  
For the Intervener :

ORDER

None appears for the petitioner. For the appearance of the petitioner, the matter is posted for hearing on 1<sup>st</sup> March, 2018. Non-appearance of the petitioner on the said date will result in dismissal of petition for non-prosecution.

List on 1<sup>st</sup> March, 2018

Surjit  
12.2.2018

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)